

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 316/2010

Date: 30.08.2011

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under regulation-86 for transmission tariff for Singrauli Transmission System in Northern Region for the period from 01.04.2009 to 31.03.2014.

Sir,

Please refer to your reply dated 19.04.2011 and 12.08.2011 on the subject mentioned above. In this connection, I request you to furnish the following further information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 15.09.2011,

- a) From the information submitted in the petition and vide submissions dated 19.4.2011 and 12.8.2011, it is observed that in some cases the test reports etc. are not furnished for the particular equipment which is to be replaced. For example the thermo-scanning reports are submitted for isolator at Mandola sub-station but replacement/ retrofitment of isolators is proposed at other substations. Similarly, the DGA reports for CTs are furnished in respect of CTs installed in other bays or sub-stations, not for the specific CTs which are to be replaced. Details for the specific equipments are to be submitted.
- b) Test Results in respect of only 2 numbers BHEL circuit breakers are submitted. The same are to be submitted for all CBs clearly indicating the abnormal test results vis-à-vis normal values.
- c) Regarding replacement of CVTs it was mentioned that problem of drift in secondary voltages were frequently observed. However, test results for specific CVTs are not furnished. The same, therefore, may be submitted.
- d) Details of discussions/ decision at RPC level regarding replacement of reactors at Agra and Bassi sub-stations.
- e) Details of practice followed for condition monitoring of the equipments at sub-station by the petitioner. Details of tests carried out periodically for CTs, CVTs, Reactors, Circuit Breakers etc. including normal values of the parameters. Copy of the documents, manual etc. prescribing condition

monitoring for sub- station equipments, details of the tests and the normal values of the tests may be submitted.

- (f) Details of test results etc. in respect of CTs, CVTs, CBs and Reactors , for each equipment separately, may be submitted in the following format:

Sl. No.	Equipm ent to be replaced	Locatio n along with Name of Bay/Li ne	Mak e	Years of Service Complete d as on 01.04.20 11	Condition Monitorin g Test under taken along with date	Resul t of the Tests *	Correspon ding Normal Values	Abnorma lity in the equipme nt as indicate d from the test result	Reason & Justificatio n for Replaceme nt
1	Circuit Breaker -1								
2	Circuit Breaker -2								
3	Circuit Breaker -3								
4	Circuit Breaker -4								
	CT-1								
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	.								
	.								
	.								
	.								
	.								

*Report of the tests are to be enclosed

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)